



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

I. A. No. **70** of 2025/EZ
(Arising out of ORIGINAL APPLICATION NO. 204/2024/EZ)
(Earlier O. A. NO. 954/2024/PB)



In The Matter of:

An application Under Section 19(4)(a) read with Under Section 18 (1) of the National Green Tribunal Act, 2010 for modification of Solemn Order dated 23.05.2025, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata in connection with the instant original application No. 204/2024/EZ;

AND

In The Matter of:

Kameshwar Alloys and Steels Private Limited

... Applicant.

-Versus-

Sri Binu Kumar Mehto & Ors.

.....Respondents

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Filed by:

Subhojyoti Chakrabarti
Mr. SUBHOJYOTI CHAKRABARTI,
Advocate,
C/o DIPANJAN GHOSH
Advocate
(M): 9007035534
Email: subho.advocate@gmail.com

X

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

I. A. No. of 2025/EZ

(Arising out of ORIGINAL APPLICATION NO. 204/2024/EZ)
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An application Under Section 19(4)(a) read with Under Section 18 (1) of the National Green Tribunal Act, 2010 for modification of Solemn Order dated 23.05.2025, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata in connection with the instant original application No. 204/2024/EZ;

AND

In The Matter of:

Kameshwar Alloys and Steels Private Limited having its registered office at 301, Sunrise Forum, 3rd Floor, 100, Burdwan Compound, Circular Road, Lalpur, Ranch, Pin: 834001, through its authorized signatory namely SRI LAL MOHAN YADAV, S/o Kuldip Prasad Yadav, and residing at Village: Pratappur, P.O- Bilashpur, P.S-





Hussainabad, District: Palamau,
Jharkhand, Pin: 822115.

E-mail : subho.advocate@gmail.com

..... Applicant.

-Versus-

1. Sri Binu Kumar Mehto, residing at
Village: Raipur, P.O- Purabdih, P.S-
Gola, District: Ramgarh, Jharkhand.

Email:

binukumarmahtoyuvatiger@gmail.com

.... Respondent No.

1/Applicant in O. A

2. The Principal Secretary, Department
of Environment, Government of
Jharkhand at Ranchi, Chakla,
Ormanjhi, Jharkhand, Pin: 835219.

Email: advaish.hc@gmail.com

3. District Magistrate, Ramgarh,
Jharkhand, having office at Ramgarh,
Cantonment, Jharkhand, Pin: 829122.

Email: advaish.hc@gmail.com



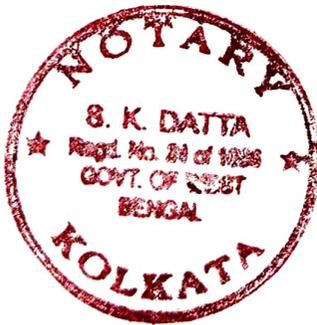
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4. Jharkhand State Pollution Control Board through its Member Secretary having office at H.E.C, Dhurwa, Ranch, Pin: 834004.

Email: surendra_kr15@rediffmail.com

5. M/s Brahmaputra Metallics Limited (BML) Kamta, through its Managing Director having office at 401, Commerce Tower, Opposite G.E.L, Church Complex, Main Road, Ranchi, Jharkhand, Pin: 834001.

6. M/s Inland Power Limited, Tonagatu, through its Managing Director, having office at Gola Charu Bypass, Tonagatu, Jharkhand, Pin: 829110.



7. M/s Gola Mineral Industrial Toyar, through its Managing Director having office at P.O- Gola, District: Ramgarh, Jharkhand, Pin: 829110.

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8. Vananchal Convent Private Limited
Bantara Gola, through its Managing
Director having office at BIT Industrial
Area, Plot No-1, Mesra, Jharkhand, Pin:
835215.



9. Maa Ambe Allies Plant Kusumdi, through its Managing Director, having office at Jinga deepu Chowk, Daru, NH-100, Hazaribag, Pin: 825313.

..Respondents

To,

The Hon'ble Chairperson and His Companion Member of the said Hon'ble Tribunal.

The Humble petition on behalf of the applicant as above named most respectfully

SHEWETH:

1. That the instant original application has been filed by the applicant and the same is pending for adjudication before this Hon'ble Tribunal.

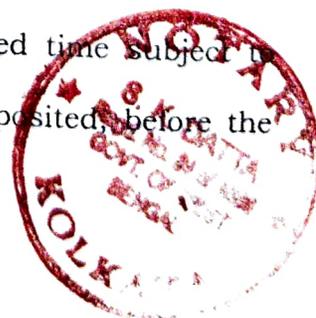
2. That the applicant is represented through its authorize4d signatory namely SRI LAL MOHAN YADAV, S/o Kuldip Prasad Yadav.

Photocopy of the Authorization Letter dated 28.07.2025 issued by the Directors of Kameshwar Alloys and Steels Private Limited being respondent number 08, in the original application is annexed herewith and marked with the letter 'P-1'.

3. That in the above original application the applicant had entered appearance on 07.02.2025 for the first time through its Learned lawyer, but subsequently there was communication gap between the applicant and its lawyer as a result of which the applicant through one of its director appeared on the last occasion i.e on 23.05.2025 inadvertently it has been reflected in the Solemn Order as Ankit Kumar as advocate appearing on behalf of respondent number 08.

Copy of the Solemn Order dated 23.05.2025 is annexed herewith and marked with the letter 'P-2'.

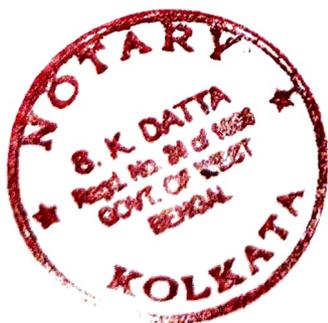
4. That since the applicant through its director prayed for time to file its counter affidavit, and the Hon'ble Tribunal allowed time subject to payment of cost of Rs 5,000/- which shall be deposited before the



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next date with Registrar, Eastern Zone Bench at Kolkata as observed in paragraph 2 of the Solemn Order dated 23.05.2025.

5. That the applicant tenders unconditional apology and also submits that the applicant had made efforts to comply with the observations made by the Jharkhand Pollution Control Board and has filed its counter affidavit before the Hon'ble Tribunal.
6. That it is most humbly submitted before this Hon'ble Tribunal that the name of Ankit Kumar, advocate may kindly be rectified as Ankit Kumar for the project proponent unit/respondent number 08 and also may kindly be pleased to waive the cost of Rs 5,000/- as imposed by the Hon'ble Tribunal.
7. That this application is made bonafide and unless this application is allowed by this Hon'ble Tribunal the applicant will suffer irreparable loss and injury.



Under the above circumstances it is most humbly prayed before Your Lordships may kindly be pleased to allow this application for modification of Solemn Order dated 23.05.2025 and to kindly

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direct that the name of Ankit Kumar, advocate may kindly be rectified as Ankit Kumar for the project _____ proponent unit/respondent number 08 and also may kindly be pleased to waive the cost of Rs 5,000/- as imposed by the Hon'ble Tribunal as observed in paragraph 2 of the Solemn Order dated 23.05.2025 and to pass such further Order/Orders as to this Hon'ble Tribunal may deem fit and proper for the ends of justice.



And For This Act of Kindness Your Applicant as in duty bound shall ever pray.

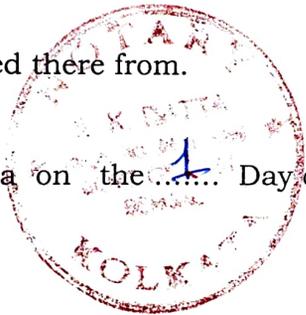
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VERIFICATION:

I, the deponent above- named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Verified at Kolkata on the 1 Day of August, 2025.



Identified by me

Sibojyoti Chakrabarti

Advocate

For Kameshwar Alloys & Steels(P) Ltd.

Acharya
Authorised Signatory



X

AFFIDAVIT

I, SRI LAL MOHAN YADAV, S/o Kuldip Prasad Yadav, aged about 40 years, by faith-Hindu, by occupation- business, and residing at Village: Pratappur, P.O- Bilashpur, P.S- Hussainabad, District: Palamau, Jharkhand, Pin: 822115, and presently campaigning at 7, Old post Office Street, 1st Floor, Room Number 14, Opposite E Gate High Court, Calcutta, Kolkata: 700001, do hereby solemnly affirm and declare as follows: -

1. That I am the applicant in the instant Interlocutory Application and well conversant with the fact and circumstance of the case and I am competent to sign and swear this affidavit.

2. That I have been duly authorized by the applicant namely Kameshwar Alloys and Steels Private Limited having its registered office at 301, Sunrise Forum, 3rd Floor, 100, Burdwan Compound, Circular Road, Lalpur, Ranch, Pin: 834001, as its authorized signatory to swear, affirm this affidavit on its behalf.

3. That I have read and Understood the contents of the accompanying application and say that the facts stated above are true and correct as per my personal knowledge and legal advice received by me are the best of my knowledge and belief.

Prepared in my office

S. Bijoy Chakrabarti
Advocate



NO. 03/01/8/20.25

SANTOSH KUMAR DATTA
NOTARY
301A, Hari Choudh Street
Kolkata-700006
Regn. No.- 24 of 1926

01 AUG 2025

For Kameshwar Alloys & Steels (P) Ltd.

Acharya
Authorized Signatory

Solemnly Affirmed
&
Declared before me
on Identification of Advocate

S. K. Datta
S. K. DATTA
NOTARY

01.8.2025



Amoywa- P.S
**KAMESHWAR
ALLOYS & STEELS
PRIVATE LIMITED**

✕

+91 651 2562156, 2563517 462

M
M

kasplmetal@gmail.com

kaspl.ranchi@gmail.com

Date: 28.07.2025

To whomsoever it May concern

This is to inform you that we have sending Mr Lal Mohan Yadav S/O Kuldip Prasad Yadav, Resident of vill- Pratappur, P.O - Bilashpur, P.S - Hussainabad, Dist.- Palamau, Jharkhand - 822115 as a authorized representative to sign all papers related to legal matters whose signature is attested bellow.

This letter is also to certify that Mr. Lal Mohan Yadav will also appear for all matter related to court. We request you to please consider this as letter of authorization.

Thanking you,

Yours faithfully,

For Kameshwar Alloys & Steels(P) Ltd.

Ankit

Director

(ANKIT KUMAR SHARDA)

For Kameshwar Alloys & Steels(P) Ltd.

S.K.Sharde

Director

(SHARWAN KUMAR SHARDA)

For Kameshwar Alloys & Steels(P) Ltd.

Lal Mohan Yadav

Authorised Signatory

(Signature of Lal Mohan Yadav)

Attested:

For Kameshwar Alloys & Steels(P) Ltd.

S.K.Sharde

Director

For Kameshwar Alloys & Steels(P) Ltd.

Ankit

Director

Factory :Kusumdh, Rajrappa Road, Gola, Ramgarh, Jharkhand, Pin- 829110
Admin Office : 301, Sunrise Forum, 3rd Floor, 100, Burdwan Compound, Circular Road, Lalpur, Ranchi - 834001



kpsg.co.in/exim/

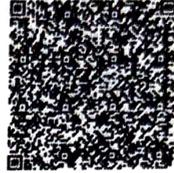
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राज्य सरकार
GOVERNMENT OF JHARKHAND



लाल मोहन यादव
Lal Mohan Yadav
जन्म तिथि/DOB: 18/01/1987
पुरुष/ MALE



8517 4932 1010

VID : 9185 8151 2857 5497

आधार - आम आदमी का अधिकार



राज्य प्रचिन प्राधिकरण
GOVERNMENT OF INDIA

आधार

पता:
S/O: कुलदीप प्रसाद यादव, ग्राम- प्रतापपुर, बेलासपुर, पलामू,
झारखण्ड - 822115

Address:
S/O: Kuldeep Prasad Yadav, VIII- Pratappur,
Belaspur, Palamu,
Jharkhand - 822115



QR Code with P

8517 4932 1010

VID : 9185 8151 2857 5497



1947



help@uidai.gov.in



www.uidai.gov.in

P.O. Box No.1947,
Bengaluru-560 001

Kuldeep Prasad Yadav

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Annexure - (P-2)

Item No.2

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

(Through Physical Hearing with Hybrid Option)

Original Application No. 204/2024/EZ
(Earlier O.A. No.954/2024/PB)

Binu Kumar Mehto

Applicant(s)

Versus

State of Jharkhand

Respondent(s)

Date of hearing: 23.05.2025

**CORAM: HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

Applicant(s): None for the Applicant

Respondent(s): Ms. Aishwarya Rajyashree, Advocate for R-1 and 2 (in Virtual Mode)
Mr. Surendra Kumar, Advocate for R-3 (in Virtual Mode)
Mr. Sachin Nangir, Advocate a/w Mr. Deepak Mahajan, Advocate and Mr. Saumya Kapoor, Advocate for R-4 (in Virtual Mode)
Mr. Arun, Adv. a/w Ms. Amrita Vijai, Advocate for R-5 (in Virtual Mode)
Mr. Ankit Kumar, Advocate for R-8 (in Virtual Mode)

ORDER

1. Learned Counsel appearing for District Magistrate, Ramgarh, State of Jharkhand stated the service of notice upon respondents 6, 7 and 9 have been effected and affidavit of service will be filed within two days.

2. Learned Counsel for respondent 8 seeks further time to file response though twice time was granted. In the circumstances, as a last opportunity, one month's time is granted to respondent 8 to file its response subject to payment of cost of Rs. 5,000/- which shall be deposited, before the next date with Registrar, Eastern Zone Bench at Kolkata.



3. List on 04.08.2025.

Sudhir Agarwal, JM

Dr. Arun Kumar Verma, EM

May 23, 2025
Original Application No. 204/2024/EZ
(Earlier O.A. No.954/2024/PB)
R



in:sent



Compose



Inbox 23,905

Starred

Snoozed

Sent

Drafts 148

More

Labels

IA in OA/ 204/2024/ EZ



Indradeep Ghosh <ghoshindradeep506@gmail.com>
to Aishwarya, surendra, Binu

OA No. 204 of 2024/EZ

Binu Kumar Mehto

Vs

State Of Jharkhand

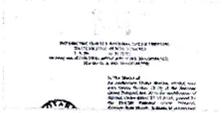
Dear Sir or Madam,

Kindly find enclosed copies of IA Applications filed by the applicant namely Kameswar Alloys and Steels Pvt. Ltd., for your kind

The next date of the matter fixed on 04.08.2025

With Regards

One attachment • Scanned by Gmail



PDF IA in 204 24.pdf

Upgrade →

For Kameshwar Alloys & Steels(P) Ltd.
Kameshwar
 Authorised Signatory

VAKALATNAMA

In The ~~High Court at Calcutta~~

Honble National Green Tribunal,
 Eastern Zone, Kolkata

DISTRICT :

~~Constitutional Writ-Civil~~ Criminal Revisional
~~Appellate Jurisdiction~~

Original Application No. 204 of 2024 /EZ.

Binu Kumar Mehto

{ Appellant Applicant
 Petitioner

-Versus-

State of Jharkhand

{ Respondent ✓
 Opposite Party

Vakalatnama on behalf of petitioner

Knows all men by these presents that by Vakalatnama, I/We appoint the Advocates noted below or any one of them my/our lawful Advocate or Advocates for filling the memorandum of appeal or petition of entering appearance

in the above matter for appearing conducting and arguing the same for depositing or withdrawing any money in connecting therewith for moving the Court in any matter connected therewith, for preparing the paper book in the case and for putting in papers, petitions, etc. On my/our behalf for filing, taking back any documents for withdrawing suits or appeals or petitions with permission to institute fresh suit etc. For signing and filing petitions of compromise in connections with the said matter and for taking copies of paper from the Record and I/We further say that any act done by my/our said Advocate or Advocates or by any one of them after accepting this Vakalatnama, shall be considered as my/our own true and lawful act.

And I/We further hereby agree and undertake to pay the said Advocates his or their fees as settled and all others sums that may be necessary to carry out the requisitions of the Court and otherwise to enable the said Advocates to conduct the case properly. Failing which the said Advocates after notice to me/us will be at liberty to withdraw from the further conducting the case.

IN WITNESS WHEREOF I/WE sign and execute this Vakalatnama on this the 1st day of

August, 2025

Name of Advocate:

Dipayan Ghosh
 Advocate

701d post office street.

Room No. 17, Kol-700001

9903080977

F/1159/2021.

Sibojyoti Chakrabarti
 Advocate

Enrolled NO: WB/1730/2010

Email: subho.advocate@gmail.com

Ph. NO: 9007035534

Karnataka State Bar Council

For Karnataka State Bar Council

Received & accepted by me
D. P. Jyoti
Advocate.

Received the Vakalatnama
from the Executant within
named Satisfied & accepted
Sibajyoti Chakrabarti
Advocate
01.08.2015

BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

I. A. No. of 2025/EZ

(Arising out of ORIGINAL APPLICATION
NO. 204/2024/EZ)

(Earlier O. A. NO. 954/2024/PB)

In The Matter of:

Kameshwar Alloys and Steels Private
Limited

..... Applicant.

-Versus-

Sri Binu Kumar Mehto & Ors.



**INTERLOCUTORY APPLICATION
ON BEHALF OF THE APPLICANT**

Filed by:

Mr. SIBOJYOTI CHAKRABARTI,
Advocate,
C/o DIPANJAN GHOSH
Advocate

(M): 9007035534

Email: subho.advocate@gmail.com